Name of the Corporate Debtor: RAJESH BUSINESS & LEISURE HOTELS PRIVATE LIMITED; Date of Commencement of CIRP: 20-04-2022; List of Creditors as on: 20-04-2022; Name of IP: Mr. Rohit Ramesh Mehra; Process Number: 1; Last 5 digitof registration number: 11374

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	6315439357	3	6204461885	99.84			110977473	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	2	5492447						5492447	Annexure 6
7	Operational creditors (Government Dues)	1	760687						760687	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	14385217	2	10041034	0.16			4344183	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		9	6336077708	5	6214502919	100.00			121574790	